

HIGH COURT OF SIKKIM
GANGTOK

No. 15/HCS

Dated: 21.06.2018

NOTIFICATION

In partial modification of Notification No. 15/HCS dated 31.05.2017, Hon'ble the Chief Justice has been pleased to re-constitute the **Internal Complaints Committee** specified at Sl. No. 6, as per the provision laid down in Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 as under:

1. Hon'ble Mrs. Justice Meenakshi Madan Rai, - Chairperson
Judge, High Court of Sikkim
2. Mr. A.K. Upadhyaya, - Member
Sr. Advocate, Gangtok
3. Mrs. Kessang Diki Bhutia, - Member
Advocate, Gangtok
4. Mrs. Gita Bista, - Member
Advocate, Gangtok
5. Mrs. Jumden Lachungpa, - Member
Chief Accounts Officer,
High Court of Sikkim, Gangtok
6. Ms. Deoki Pradhan (NGO) - Member

By Order,

Sd/-
REGISTRAR GENERAL

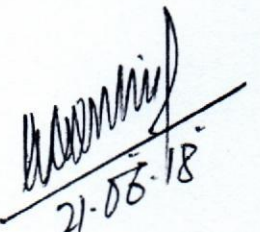
Memo No. : V(203)Confdl/HCS/4303-56

Date: 21.6.2018

Copy to:-

1. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
2. Mr. A.K. Upadhyaya, Sr. Advocate, Gangtok.
3. Mrs. Gita Bista, Advocate, Gangtok.
4. Mrs. Jumden Lachungpa, Chief Accounts Officer, High Court of Sikkim, Gangtok.
5. Ms. Deoki Pradhan (NGO).
6. The Additional Registrar-cum- PPS to Hon'ble the Chief Justice, High Court of Sikkim.
7. The Private Secretary to Hon'ble Judge, High Court of Sikkim.
8. The Secretary General, Supreme Court of India, New Delhi.
9. Mr. C.K. Reejonja, Deputy Secretary, Ministry of Law & Justice, Department of Justice, Government of India, New Delhi.

10. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
14. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
15. The District & Sessions Judge (North) at Mangan.
16. The District & Sessions Judge (West) at Gyalshing.
17. The District & Sessions Judge (East) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The District & Sessions Judge (Spl. Div- I) at Gangtok.
20. The District & Sessions Judge (Spl. Div- II) at Gangtok.
21. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
22. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
23. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
24. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
25. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
27. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
28. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim (I/C).
29. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division, South Sikkim (I/C).
30. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub -Division, East Sikkim (I/C).
31. The Civil Judge-cum-Judicial Magistrate, Rongli Sub -Division, East Sikkim (I/C).
32. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
33. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
34. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
35. The District Magistrate (East) at Gangtok.
36. The District Magistrate (West) at Gyalshing.
37. The District Magistrate (North) at Mangan.
38. The District Magistrate (South) at Namchi.
39. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
40. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
41. All Section In-charge, High Court of Sikkim, Gangtok.
42. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
43. Notice Board,
44. Guard file &
45. File.


 21.08.18
REGISTRAR